

Central Administrative Tribunal
Jaipur Bench, JAIPUR

CP 06/2011
in
OA No. 463/2006

This the 31th day of May, 2011

Hon'ble Shri Justice K.S. Rathore, Member (Judicial)
Hon'ble Shri Anil Kumar, Member (Administrative)

Brij Mohan S/o Sh. Jagdish Prasad Parihar Wireman, aged about 40 years, Division Bearwar, District Ajmer.

...Applicant

(By Advocate: Shri Bharat Yadav)

- VERSUS -

1. Shri Rajeev Singh Post Master General,
Department of Post, Rajasthan Circle, Jaipur.
2. Shri Prahlad Sharma, Superintendent of Post, Beawar Division,
Beawar District Ajmer.

....Respondents

(By Advocate: Shri Mukesh Agarwal, counsel for resp.No.1
Shri V.S.Gurjar, counsel for respondent No.2)

ORDER (ORAL)

Learned counsel appearing for respondents have submitted compliance report alongwith reply (Annexure CPR-1) in regard to the directions issued by the Tribunal in OA. 463/2006 on 23.3.2010.

2. Upon perusal of the same, we are satisfied that the directions of the Tribunal issued in OA.463/2006 have been complied with. Accordingly, the CP stands dismissed and notices issued to the respondents are discharged.

Anil Kumar
(Anil Kumar)
Member (Administrative)

K.S.Rathore
(Justice K.S.Rathore)
Member (Judicial)

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